

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.523-G Dated-Alipore, the 31st day of August, 2020

During this pervasive of Covid-19, the courts of this Judgeship of South 24-Parganas is functioning regularly, however in a restricted manner vide this office order No.463-G dated 26.07.2020, with a view that every person who seeks justice is able to approach a court of justice. 'Access to justice' is a basic human right conferred by the common law. Even during this period of catastrophe, the fourth phase of unlocking has commenced all over India and the Government Institutions and private sector organizations have resumed functioning, however with all precautionary measures to combat the spread of the deadly Coronavirus. Our State has also stepped in this path of unlocking.

The mode of functioning of the courts of this judgeship in the month of August, 2020 has unquestionably been able to redress the affliction of the litigants to a great extent, even during this period of pandemic. The learned Judicial Officers and members of the local Bar Association too have opined that such mode of functioning of the courts is required to be continued in the coming days until the situation normalizes. Even it appears to me that such a mode of functioning of the courts may progress. Upon consideration of the entire facts and circumstances, in the backdrop of the pandemic of Covid-19(Coronavirus), it appears to me that the courts of this judgeship should function regularly, however in a restricted manner till regularity returns and this pandemic situation recedes.

Accordingly, the courts of this judgeship shall function in the manner as elucidated hereunder from 1st September, 2020 to 30th September, 2020 with certain modification(s) of the preceding order passed by this office in c/w functioning of the courts of this judgeship:

1. All the civil and criminal courts of the Judgeship of South 24-Parganas including the court and office of the District Judge and vacant courts shall remain functional on all working days of the month.
2. However, all the civil courts (including the court of District Judge) shall take judicial seats as per the arrangement made in order No.463-G dated 26.07.2020 of this office. It is to be noted that for determining the dates of Judicial seating of courts, second/fourth Saturday/Sunday/Holidays/dates declared as Lockdown in the State should not be taken into consideration.
3. Same methodology is to be applied for judicial seating of the courts as made in the aforesaid order dated 26th July, 2020 and should be considered as a continuation of the arrangement made for the month of August, 2020.
4. The remaining working days of the month shall be utilized by the courts in discharge of administrative work and other official works viz. updating the Diary, Daily Cause List, CIS (*Case Information System*), relevant registers, matters relating to compliance etc.
5. The mode of functioning of the courts shall remain the same as specified in order No.463-G dated 26.07.2020 of this office, which is available in the website of the Judgeship of South 24-Parganas.
6. The Presiding Officers of the respective courts/ Registrar, District Judge's Court, South 24-Parganas, Alipore is required to ensure that absence of the staff members is not becoming a hindrance for smooth functioning of the judicial and administrative works.
7. Matter pertaining to any vacant court will be heard by the court in charge of the said vacant court.

8. The 13th Court of Additional District Judge, Alipore since gutted by the devastating fire on 14.07.2020, shall not take judicial seat at present. However, the said court shall remain open on all working days of the month for the discharge of administrative work. Necessary order regarding judicial seating of this court will be notified in due course.

The Criminal Courts of this Judgeship will function in a restricted manner from 1st September, 2020 to 30th September, 2020 as per schedule provided hereunder, as submitted by the learned Chief Judicial Magistrate, South 24-Parganas/Additional Chief Judicial Magistrates of the Sub-divisions:

Alipore:

CJM - All working days of the month

ACJM- All working days of the month

JM 1st Court- All Tuesdays & Fridays of the month

JM 2nd Court- All Mondays & Wednesdays of the month

JM 3rd Court- All Tuesdays & Thursdays of the month

JM 4th Court- All Tuesdays & Fridays of the month

JM 5th Court- All Wednesdays & Saturdays of the month

JM 6th Court- All Mondays & Fridays of the month

JM 7th Court- All Working Days of the month
(Now Senior Most Judicial Magistrate)

JM 8th Court - All Wednesdays & Fridays of the month

JM 9th Court- All Tuesdays & Saturdays of the month

JM 10th Court- All Mondays & Thursdays of the month

Judicial work of the aforesaid Ld. Magistrates shall only be done on the dates fixed, but the rest of the Officers to attend court for the purpose of recording Statements under 164 Cr.P.C, for TIP and for the accomplishment of other functions in order to avoid inordinate delay.

Upon delivering charge on transfer by the senior most Judicial Magistrate, the next Senior most Judicial Magistrate, shall have to perform judicial functions on all working days and this measure shall operate and be followed through, as and when needed.

Declared Holiday Remand Files-

JM 1st Court- 20.09.2020

JM 2nd Court- 12.09.2020

JM 3rd Court- 13.09.2020

JM 4th Court- 06.09.2020

JM 5th Court- 26.09.2020

JM 6th Court- 17.09.2020

JM 7th Court- Nil

JM 8th Court - 27.09.2020

JM 9th Court- Nil

JM 10th Court- Nil

All other Ld. Magistrates not on holiday remand duty shall remain in standby and may be called upon at any moment if required.

In case of unforeseen holidays, lockdown and other court closures, the police remand file shall be taken up in the manner as provided hereunder:

JM 1st Court,for the 1st closure,
 JM 2nd Court,for 2nd closure,
 JM 3rd Court.....for 3rd closure and shall continue so on, until all the Ld. Magistrates have performed such duty at least for once, except the Senior most Judicial Magistrate. as the Senior most Judicial Magistrate shall be taking up the Bengal file regularly. Thereafter again such format shall be followed. This arrangement is made to address the monthly lockdown dates and for the unforeseen situations.
 It is to be noted that necessary arrangements shall be made from time to time as and when the Judicial Officer(s) on transfer delivers the charge of their respective court(s) and new officer(s) join therein.

Sealdah:

<i>Date</i>	<i>Name of Court taking Judicial Seat</i>	<i>Name of Court taking Judicial Seat</i>	<i>Name of Court taking Judicial Seat</i>
01/09/2020	A.C.J.M	1 ST J.M	4 TH J.M
02/09/2020	1 ST J.M	2 ND J.M	5 TH J.M
03/09/2020	1 ST J.M	4 TH J.M	2 ND J.M
04/09/2020	1 ST J.M	2 ND J.M	5 TH J.M
05/09/2020	1 ST J.M	6 TH J.M	2 ND J.M
06/09/2020	Holiday remand 4 th J.M		
07/09/2020	4 th J.M	2 ND J.M	1 ST J.M
08/09/2020	A.C.J.M	1 ST J.M	6 TH J.M
09/09/2020	6 th J.M	4 TH J.M	1 ST J.M
10/09/2020	2 nd J.M	1 ST J.M	4 TH J.M
11/09/2020	2 nd J.M	1 ST J.M	6 TH J.M
12/09/2020	Holiday remand 2 th J.M		
13/09/2020	Holiday remand 4 th J.M		
14/09/2020	6 th J.M	4 TH J.M	1 ST J.M
15/09/2020	A.C.J.M	1 ST J.M	3 RD J.M
16/09/2020	2 ND J.M	3 RD J.M	6 TH J.M
17/09/2020	Holiday remand 4 th J.M		
18/09/2020	3 rd J.M	2 ND J.M	6 TH J.M
19/09/2020	3 rd J.M	6 TH J.M	5 TH J.M
20/09/2020	Holiday remand 2 nd J.M		
21/09/2020	3 rd J.M	4 TH J.M	2 ND J.M
22/09/2020	A.C.J.M	3 RD J.M	6 TH J.M
23/09/2020	6 TH J.M	3 RD J.M	5 TH J.M
24/09/2020	3 RD J.M	4 TH J.M	6 TH J.M
25/09/2020	4 TH J.M	3 RD J.M	2 ND J.M
26/09/2020	Holiday remand 2 nd J.M		
27/09/2020	Holiday remand 1 st J.M		
28/09/2020	4 TH J.M	3 RD J.M	2 ND J.M
29/09/2020	2 ND J.M	3 RD J.M	4 TH J.M
30/09/2020	4 TH J.M	3 RD J.M	5 TH J.M

Note: For the month of September, 2020, the 4th JM, Sealdah shall remain on stand-by duty.

Baruipur:

The Court of Ld. ACJM, 1st Court Baruipur is lying vacant and only two Judicial Officers are available in the station and hence there is no other option but to depute only one Officer each day to deal with the works of the Criminal Courts.

<i>Name of court</i>	<i>Working days in a month</i>	<i>Fixed remand dates</i>	<i>Remarks</i>
ACJM-II , Baruipur	Monday, Friday, Saturday	September- 6 th ,12 th ,13 th , 20 th ,26 th ,27 th	Officer present will be in charge of the the Court of ACJM-I, Baruipur in addition to his/her own Court since the same is lying vacant. In case of sudden unforeseen lockdowns the officer supposed to be present on the said date will officiate the hearings of the remand file.
JM, Baruipur	Tuesday, Wednesday, Thursday	September- 17 th	

Diamond Harbour:

In case of unforeseen closure/lockdown/holidays, the Ld. Magistrates fixed for that day will do the remand file on alternate days.

In the case of sitting in Ld. J.M, 1st Court and Ld. J.M, 3rd Court, the police file will be taken up by Ld. Judicial Magistrate, 1st Court or as ordered by the Ld.ACJM.

<i>Date</i>	<i>Name of the Magistrates taking Judicial Seat</i>	<i>Magistrate on Standby</i>
01.09.2020 and 02.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 1 st Court
03.09.2020 and 04.09.2020	Ld. J.M 1 st Court and J.M 3 rd Court.	Ld. J.M 2 nd Court
05.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 3 rd Court
06.09.2020 (SUNDAY)	Ld ACJM	
07.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 1 st Court
08.09.2020 and 09.09.2020	Ld. J.M 1 st Court and J.M 3 rd Court.	Ld. ACJM
10.09.2020 and 11.09.2020	Ld. ACJM and J.M 2 nd Court	Ld. J.M 3 rd Court
12.09.2020 and 13.09.2020 (HOLIDAY)	Ld J.M 2 nd Court	
14.09.2020 and 15.09.2020	Ld. J.M 1 st Court and J.M 3 rd Court.	Ld. J.M 2 nd Court
16.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 1 st Court
17.09.2020 (MAHALAYA)	Ld J.M 1 st Court	
18.09.2020 and 19.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 3 rd Court
20.09.2020 (HOLIDAY)	Ld J.M 1 st Court	
21.09.2020 and 22.09.2020	Ld. J.M 1 st Court and J.M 3 rd Court.	Ld. ACJM
23.09.2020 and 24.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 1 st Court
25.09.2020	Ld. J.M 1 st Court and J.M 3 rd Court.	Ld. J.M 2 nd Court
26.09.2020 and 27.09.2020 (HOLIDAY)	Ld J.M 3 rd Court	
28.09.2020, 29.09.2020 and 30.09.2020	Ld. A.C.J.M and J.M. 2 nd Court	Ld. J.M 3 rd Court

Kakdwip:

Date	Officers on duty	Officers who shall perform remand duty, in case of unforeseen Lockdown, closure or declared as holiday.
01/09/2020 to 05/09/2020	ACJM & JM	JM
06/09/2020 (Sunday)	ACJM	JM
07/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	ACJM cum Civil Judge(Sr.Divn)
08/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	Do
09/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	Do
10/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	Do
11/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	Do
12/09/2020 (2 nd Saturday)	ACJM cum Civil Judge(Sr.Divn)	JM
13/09/2020(Holiday)	JM	ACJM
14/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	JM
15/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	Do
16/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	JM
17/09/2020(Holiday)	JM	JM
18/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	ACJM
19/09/2020	ACJM & JM	JM
20/09/2020 (Sunday)	JM	JM
21/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	ACJM
22/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	ACJM
23/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	ACJM cum Civil Judge(Sr.Divn)
24/09/2020	ACJM cum Civil Judge(Sr.Divn) & ACJM	ACJM cum Civil Judge(Sr.Divn)
25/09/2020	ACJM & JM	JM
26/09/2020 (4 th Saturday)	JM	JM
27/09/2020 (Sunday)	ACJM	JM
28/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	ACJM cum Civil Judge(Sr.Divn)
29/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	ACJM cum Civil Judge(Sr.Divn)
30/09/2020	ACJM cum Civil Judge(Sr.Divn) & JM	ACJM cum Civil Judge(Sr.Divn)

The situation will be reviewed on 30th September, 2020 and accordingly necessary order regarding normal functioning of the courts will be notified. However, in the prevailing circumstances, the undersigned may modify the mode of functioning of the courts at any point of time, if the situation so demands.

Sd/-
[Uday Kumar]
District Judge
South 24-Parganas

Copy forwarded for information and taking necessary & appropriate action to:

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. All the Ld.ADJ/CJ (JD) on probation at Alipore, South 24-Parganas.
6. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip, with a request to circulate this order amongst the learned Advocates.
7. The Chief PP/GP South 24-Parganas, Alipore.
8. The District Magistrate, South 24-Parganas, with a request to provide adequate number of masks, sanitizers for the courts at Alipore.
9. All the departments of the Office of the District Judge, South 24-Parganas.
10. The Superintendent of Police, Baruipur Police District/Diamond Harbour Police District/Sundarban Police District to ensure that deployment of adequate police personnel is made on all the dates of functioning of the courts in respective stations.
11. The Deputy Commissioner of Police, South Calcutta Division, 34 Park Street, Kolkata-700016/ C.I, Kolkata Police Lock-Up, District Judge's Court, Alipore to ensure that deployment of adequate police personnel on all the dates of functioning of the courts is made at Alipore court complex.
12. The CMOH, South 24-Parganas, Department of Health & Family Welfare, M.R.Bangur Hospital Complex, 241 Deshapran Sasmal Road, Tollygunge, Kolkata-700033, with a request to depute medical team equipped with Thermal Guns and sanitizers at Alipore Court complex on all the working days.
13. The Director, Fire & Emergency Services, Kolkata with a request to make necessary arrangements for sanitization of the court complexes at Alipore.
14. The SDLSC, Baruipur/Diamond Harbour/Kakdwip.
15. The Secretary, DLSA, South 24-Parganas, Alipore.
16. The Nodal Officer/ System Officer/System Administrator/Executive Assistant/ Assistant Registrar/Sheristadar/Nazir/Head Clerk, District Judge's Court, Alipore.

Sd/-
[Uday Kumar]
District Judge
South 24-Parganas